

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :03/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION0301- 11.00AM -11.05 A.M.

17-ADM-COURTCODE-GDRISSUE-AT11.05AM

1	SEBI Appeal	922/2023	Texmo Pipes and Products Ltd Vs. SEBI	LPHA Adv	Corporate Legal
Sub Matter :		Misc. Application/0001341/2023			
	Misc. Application	1341/2023	Texmo Pipes and Products Ltd -Delay in filing the Appeal Vs. SEBI	LPHA Adv	Corporate Legal
		(/0000)			
(Main Matter Number :SEBI Appeal/0000922/2023)					

55-ADMISSION-COURTCODE-SHAKTIAO -AT11.08AM

2	SEBI Appeal	985/2023	SHAKTI PUMPS INDIA LTD. Vs. SEBI	ADV. TRIVEDI	PRASHANT
Sub Matter :		Misc. Application/0001497/2023			
	Misc. Application	1497/2023	SHAKTI PUMPS -DELAY IN FILING THE APPEAL Vs. SEBI	ADV.MR.PRASHANT TRIVEDI	
(Main Matter Number :SEBI Appeal/0000985/2023)					

301-DISPOSAL-CODE-DILIGENCEDISPARITY-AT11.10AM

3	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners	
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.	
				i/b. K. Ashar and Co.	

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3	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
4	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		

294-DISPOSAL-COURTCODE-TRANSFERSHARES-AT11.15AM

4	SEBI Appeal	98/2021	Sham Sadhuram Gandhi Vs. SEBI	VEDCHETAN PATIL, ADVOCATE The Law Point
5	SEBI Appeal	99/2021	Sham Sadhuram Gandhi Vs. SEBI	VEDCHETAN PATIL, ADVOCATE The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000619/2021		
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain

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	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

379-ADMISSIONDISPOSAL-COURTCODE-FINELODR-11.18AM

5	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law MKA and Co.
Sub Matter(Disposed) : Misc. Application/0001393/2022				
Sub Matter : Misc. Application/0000412/2023				
Sub Matter : Misc. Application/0001179/2023				
Sub Matter : Misc. Application/0001180/2023				
	Misc. Application	412/2023	C and C Construction Limited-Financial Statement Vs. BSE LIMITED AND ANR.	FORTIS INIDA LAW
(Main Matter Number :SEBI Appeal/0000136/2021)				
	Misc. Application	1179/2023	C And C Constructions Ltd-Adjournment Vs. BSE And Anr	Fortis India Law
(Main Matter Number :SEBI Appeal/0000136/2021)				
	Misc. Application	1180/2023	C And C Constructions Ltd-Additional Document Vs. BSE And Anr	Fortis India Law
(Main Matter Number :SEBI Appeal/0000136/2021)				

472-DISPOSAL-COURTCODE-WTMPACZYLOG-AT11.20AM

6	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	RHP PARTNER ELP
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	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter(Disposed) :	Misc. Application/0001136/2021		
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		

814-DISPOSAL-COURTCODE-FINEWAIVER-AT11.24AM

7	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
	Sub Matter(Disposed) :	Misc. Application/0000438/2022		
	Sub Matter :	Misc. Application/0000942/2022		
	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	
(Main Matter Number :SEBI Appeal/0000239/2022)				

865-DISPOSAL-COURTCODE-GITANJALIWTM-11.22AM

28	SEBI Appeal	351/2022	RAKESH GAJERA Vs. SEBI	GIRDHARLAL Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000628/2022		
	Sub Matter(Disposed) :	Misc. Application/0000909/2022		

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<u>43-DISPOSAL-CODE-SCHEME - AT 11.25A.M.</u>				
39	SEBI Appeal	639/2023	KAMDHENU LTD Vs. NSEIL AND ANR	ALPHA LEGAL CORPORATE
Sub Matter(Disposed) :		Misc. Application/0000859/2023		
Sub Matter :		Misc. Application/0000860/2023		
Sub Matter :		Misc. Application/0001706/2023		
Sub Matter :		Misc. Application/0001737/2023		
	Misc. Application	860/2023	KAMDHENU LTD-DELAY Vs. NSEIL AND ANR	ALPHA LEGAL CORPORATE
(Main Matter Number :SEBI Appeal/0000639/2023)				
	Misc. Application	1706/2023	KAMDHENU LTD. WITHDRAWAL Vs. SEBI	ALPHA LEGAL CORPRATE
(Main Matter Number :SEBI Appeal/0000639/2023)				